

High Court of Karnataka,  
Bengaluru,  
Dated 21<sup>st</sup> December 2021

**NOTIFICATION NO.HCBB - 326 / 2021**

In modification of earlier Notification No. HCBB-307/2021 dated 3<sup>rd</sup> December 2021, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from Monday the 3<sup>rd</sup> January 2022.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judges</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Alok Aradhe	2
3	Hon'ble Mrs. Justice S.Sujatha	3
4	Hon'ble Mr. Justice B.Veerappa	4
5	Hon'ble Mr. Justice G.Narendar	5
6	Hon'ble Mr. Justice P.S.Dinesh Kumar	6
7	Hon'ble Mr. Justice K.Somashekar	7
8	Hon'ble Mrs. Justice K.S.Mudagal	8
9	Hon'ble Mr. Justice Sreenivas Harish Kumar	9
10	Hon'ble Mr. Justice Krishna S. Dixit	10
11	Hon'ble Mr. Justice R.Devdas	11
12	Hon'ble Mr. Justice S.Sunil Dutt Yadav	12
13	Hon'ble Mr. Justice H.T.Narendra Prasad	13
14	Hon'ble Mr. Justice H.P.Sandesh	14
15	Hon'ble Mr. Justice K.Natarajan	15
16	Hon'ble Mr. Justice Ashok S. Kinagi	16
17	Hon'ble Mr. Justice Suraj Govindaraj	17

18	Hon'ble Mr. Justice N.S.Sanjay Gowda	18
19	Hon'ble Ms. Justice Jyoti Mulimani	19
20	Hon'ble Mr. Justice Hemant Chandangoudar	20
21	Hon'ble Mr. Justice Pradeep Singh Yerur	21
22	Hon'ble Mr. Justice M.I.Arun	22
23	Hon'ble Mr. Justice Ravi V. Hosmani	23
24	Hon'ble Mr. Justice Shivashankar Amarannavar	24
25	Hon'ble Mrs. Justice M.G.Uma	25
26	Hon'ble Mr. Justice Hanchate Sanjeevkumar	26
27	Hon'ble Mr. Justice P.N.Desai	27
28	Hon'ble Mr. Justice P.Krishna Bhat	28
29	Hon'ble Mr. Justice M.G.S.Kamal	29
30	Hon'ble Mr. Justice Rajendra Badamikar	30

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**(K.S.Bharath Kumar)  
Registrar (Judicial)**

**Date: 21.12.2021**

## HIGH COURT OF KARNATAKA AT BENGALURU

### ARRANGEMENT OF SITTINGS OF HON'BLE THE CHIEF JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS FROM MONDAY THE 3<sup>RD</sup> JANUARY 2022

Priority will be given to old cases

#### Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p><b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Suraj Govindaraj</b></p> <p>All WPs (PIL)</p> <p>WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment</p> <p>- Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Appeals pertaining to Green Bench</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Writ Appeals of the year 2022</p> <p>- Admission, Orders and Final Hearing</p> <p>Writ Petitions challenging the vires of Act, Rules and Statutory Regulations</p> <p>- Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
2	<p><b>Hon'ble Mr. Justice Alok Aradhe &amp; Hon'ble Mr. Justice M.G.S.Kamal</b></p> <p>All Division Bench Tax matters</p> <p>- Admission, Orders and Final Hearing</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>Criminal Appeals under National Investigation Agency Act - Admission, Orders and Final Hearing</p> <p>WP (HC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Arbitration matters - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Admission, Orders and Final Hearing</p> <p>RERA Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p><b>3</b></p>	<p><b>Hon'ble Mrs. Justice S.Sujatha &amp; Hon'ble Mr. Justice P.Krishna Bhat</b></p> <p>Writ Appeals from the year 2017 to 2021 - Admission, Orders and Final Hearing</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>MFAs of all categories (except LAC &amp; MV)  - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<b>4</b>	<p><b>Hon'ble Mr. Justice B.Veerappa &amp; Hon'ble Mrs. Justice M.G.Uma</b></p> <p>Criminal Appeals (Conviction)  - Admission, Orders and Final Hearing</p> <p>Criminal Referred cases  - Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal)  - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>5</b>	<p><b>Hon'ble Mr. Justice G.Narendar &amp; Hon'ble Mr. Justice Shivashankar Amarannavar</b></p> <p>Regular First Appeals  - Admission, Orders and Final Hearing</p> <p>WP (S-KSAT)  - Preliminary Hearing , Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>6</b>	<p><b>Hon'ble Mr. Justice P.S.Dinesh Kumar &amp; Hon'ble Mr. Justice Rajendra Badamikar</b></p> <p>MFA (MV and LAC)  - Admission, Orders and Final Hearing</p> <p>Writ Appeals upto 2016  - Admission, Orders and Final Hearing</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>WP (S-CAT) - Preliminary Hearing, Orders and Final Hearing</p> <p>Commercial Appeals and Commercial Applications -Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Writ and Civil Referred Cases - Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<b>7</b>	<p><b>Hon'ble Mr. Justice P.S.Dinesh Kumar (Friday at 2.30 PM)</b></p> <p>Writ Petitions filed by Judicial Officers and Members of the staff of High Court &amp; District/Trial Courts - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>8</b>	<p><b>Hon'ble Mr. Justice K.Somashekar &amp; Hon'ble Mr. Justice P.N.Desai</b></p> <p>Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>9</b>	<p><b>Hon'ble Mrs. Justice K.S.Mudagal</b></p> <p>Criminal Appeals - Admission, Orders and Final Hearing</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>Criminal Petitions U/s 407 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<b>10</b>	<p><b>Hon'ble Mr. Justice Sreenivas Harish Kumar</b></p> <p>Criminal Revision Petitions - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>11</b>	<p><b>Hon'ble Mr. Justice Krishna S. Dixit</b></p> <p>WPs (GM and Education) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>12</b>	<p><b>Hon'ble Mr. Justice R.Devdas</b></p> <p>WP (KLR, LR and CS) - Preliminary Hearing, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>13</b>	<p><b>Hon'ble Mr. Justice S.Sunil Dutt Yadav</b></p> <p>All Company matters - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>WP (Tax) and all Single Judge Tax matters - Preliminary Hearing/Admission, Orders and Final Hearing</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>Probate and Succession matters and TOS - Admission, Orders and Final Hearing</p> <p><b>SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED</b></p> <p>Specially assigned matters</p>	
<b>14</b>	<p><b>Hon'ble Mr. Justice H.T.Narendra Prasad</b></p> <p>WP (Service, BDA and LA) - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions of the category not specifically assigned to any Bench for – Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>15</b>	<p><b>Hon'ble Mr. Justice H.P.Sandesh</b></p> <p>Criminal Petitions U/s 438 and 439 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>16</b>	<p><b>Hon'ble Mr. Justice K.Natarajan</b></p> <p>Criminal Petitions (U/s 482 of Cr.P.C) and Writ Petition filed u/Art. 226 &amp; 227 of the Constitution of India r/w Section 482 Cr.P.C. from 2020 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>



<p><b>17</b></p>	<p><b>Hon'ble Mr. Justice Ashok S. Kinagi</b></p> <p>WP (GM-CPC) - Preliminary Hearing, Orders and Final Hearing</p> <p>MFAs of all categories (except MV and WC/ECA) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>18</b></p>	<p><b>Hon'ble Mr. Justice N.S.Sanjay Gowda</b></p> <p>Regular Second Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>19</b></p>	<p><b>Hon'ble Ms. Justice Jyoti Mulimani</b></p> <p>WP (Labour, L-KSRTC, S-KSRTC, KEB and SC/ST) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>20</b></p>	<p><b>Hon'ble Mr. Justice Hemant Chandangoudar</b></p> <p>WP (LB) - Preliminary Hearing, Orders and Final Hearing</p> <p>Criminal Petitions (U/s 482 of Cr.P.C) and Writ Petition filed u/Art. 226 &amp; 227 of the Constitution of India r/w Section 482 Cr.P.C. upto 2019 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

<p><b>21</b></p>	<p><b>Hon'ble Mr. Justice Pradeep Singh Yerur</b></p> <p>WP (KLRA, ULC, Cinema, MV, Excise, KVOA, APMC, HRC, KDR) - Preliminary Hearing, Orders and Final Hearing</p> <p>MSA, CRP, RPFC, HRRP and LRRP - Admission, Orders and Final Hearing</p> <p>Civil Petitions - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>22</b></p>	<p><b>Hon'ble Mr. Justice M.I.Arun</b></p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits -Admission, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>23</b></p>	<p><b>Hon'ble Mr. Justice Ravi V. Hosmani</b></p> <p>MFA (MV and WC/ECA) from 2019 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

<b>24</b>	<p><b>Hon'ble Mr. Justice Hanchate Sanjeevkumar</b></p> <p>MFA (MV and WC/ECA) upto 2018 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>25</b>	<p><b>Hon'ble Mr. Justice Rajendra Badamikar (Friday at 2.30 PM)</b></p> <p>Criminal Appeals - Admission and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

**Part - B**

Hon'ble the Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

<b>Sl. No.</b>	<b>Names of the Hon'ble Judges</b>	<b>Subjects</b>
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice Alok Aradhe	Misc. First Appeal (MV) - Admission and Final Hearing
3	Hon'ble Mrs. Justice S.Sujatha	Misc. First Appeal (MV) - Admission and Final Hearing
4	Hon'ble Mr. Justice B.Veerappa	Writ Petition (GM-CPC) - Preliminary Hearing in 'B' Group
5	Hon'ble Mr. Justice G.Narendar	Writ Petition (GM) - Preliminary Hearing in 'B' Group
6	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts
7	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions - Admission and Final Hearing

8	Hon'ble Mr. Justice Suraj Govindaraj	Regular First Appeals - Admission and Final Hearing
9	Hon'ble Mr. Justice Shivashankar Amarannavar	Criminal Appeals - Admission and Final Hearing
10	Hon'ble Mrs. Justice M.G.Uma	Criminal Appeals - Admission and Final Hearing
11	Hon'ble Mr. Justice P.N.Desai	Criminal Revision Petitions - Admission and Final Hearing
12	Hon'ble Mr. Justice P.Krishna Bhat	MFA (WC/ECA) - Admission and Final Hearing
13	Hon'ble Mr. Justice M.G.S.Kamal	Regular Second Appeals - Admission and Final Hearing
14	Hon'ble Mr. Justice Rajendra Badamikar	Criminal Appeals - Admission and Final Hearing

**NOTES:**

1. **Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per Modified Notice dated 9<sup>th</sup> November 2021.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
  - a) **Criminal Petitions U/s 439 of Cr.P.C – 3rd day from the date of filing.**
  - b) **Criminal Petitions U/s 438 of Cr.P.C, Criminal Petitions U/s 482 of Cr.P.C and Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C and Criminal Revision Petitions – 4th day from the date of filing.**
  - c) **Criminal Appeals – 4th day from the date of filing.**
  - d) **All Writ Petitions & Writ Appeals – 5th day from the date of filing.**
  - e) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.
5. Single cause list shall be issued showing the commencement of the Court Session as 10:30 a.m.

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)**

**Date: 21.12.2021**

**STATEMENT OF CRIMINAL APPEALS AGAINST CONVICTION  
WHERE ACCUSED ARE IN JAIL (DIVISION BENCH)  
AT THE STAGE OF HEARING**

<b>SL. NO.</b>	<b>CASE NO.</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1.	CRLA. 1065/2014 C/W 11/2015, 1136/2017	M. NAGESH & RAVICHANDRA T.C.	SPP
2.	CRLA 162/2015 C/W 681/2015	MRC. MANOHAR	SPP
3.	CRLA 399/2015 C/W CRLA 441/2015 CRLA 1055/2015	H.S. CHANDRAMOULI  RAJENDRA C. DESAI	SPP  SPP
4.	CRLA 864/2015	GIRISH B. BALADARE	SPP
5.	CRLA. 996/2015	ARUN SHYAM M.	SPP
6.	CRLA. 1387/2015	CHANDRAHASA RAI	SPP
7.	CRLA.102/2016	NAGENDRA KOLAR (PARTY-IN-PERSON)	SPP
8.	CRLA.104/2016 C/W CRLA.596/2016, CRLA.1348/2018,	T.C.PRABHAKRA	SPP
9. C	CRLA.453/2016	CHANDRASHEKAR.R.P	SPP
10.	CRLA 736/2016 C/W CRLA 587/2016, CRLA 588/2016	RASHMI JADHAV  KEMPARAJU	SPP  SPP
11.	CRLA 879/2016	UDAYKUMAR H.B.	SPP
12.	CRLA 926/2016	PRABHU GOWDA B. TUMBIGI	SPP
13.	CRLA 1007/2016 C/W CRLA 1163/2016, CRLA 1753/2016	NISHIT KUMAR SHETTY	SPP
14.	CRLA 1114/2016 C/W CRLA 250/2017	CHANDRASHEKARA K A	SPP

15.	CRLA 1169/2016	VEERANNA G. TIGADI	SPP
16.	CRLA 1286/2016	JAVEED S.	SPP
17.	CRLA 1331/2016	SUNIL	SPP
18.	CRLA 1482/2016	RAM SINGH	SANTHOSH KUMAR M B
19.	CRLA 1842/2016	PATTABI RAMAN C.	SPP
20.	CRLA 2007/2016	ERAPPA REDDY M	SPP
21.	CRLA 2030/2016	PAVAN SAGAR	SPP
22.	CRLA 2065/2016 C/W CRLA 785/2018 CRLA 1388/2018 CRLA 399/2020	H.P. UNIQUE MOHAN KUMAR D.	SPP
23.	CRLA 2072/2017	M R C MANOHAR	SPP
24.	CRLA 2097/2016	KAPIL DIXIT	SPP
25.	CRLA 2181/2016	HARISH	SPP
26.	CRLA 5/2017	DILRAJ J. ROHIT	SPP
27.	CRLA 141/2017	HANUMANTHARAYA C.H.	SPP
28.	CRLA 253/2017 C/W CRLA 1086/2017	R.B. DESHPANDE	SPP
29.	CRLA 268/2017	N.R. KRISHNAPPA	SPP
30.	CRLA 310/2017	A.M. SURYAPRAKASH	SPP
31.	CRLA 312/2017 C/W CRLA 1477/2017, CRLA 489/2018, CRLA 672/2018,	NANDISH PATIL	SPP
32.	CRLA 392/2017 C/W CRLA 400/2017	DEEPAK J.	SPP
33.	CRLA 493/2017	SUBRAMANYA P.D.	SPP
34.	CRLA 632/2017	GOPALAKRISHNA MURTHY	SPP
35.	CRLA 740/2017		SPP
36.	CRLA 806/2017 C/W CRLA 801/2017 CRLA 807/2017	H.P. UNIQUE	SPP

37.	CRLA 922/2017, C/W 1061/2017	RAGHAVENDRA K. & KRISHNAPPA N.R.	SPP
38.	CRLA 999/2017	P.D. SUBHRAMANYA	SPP
39.	CRLA 1059/2017	KARUNAKAR P	SPP
40.	CRLA 1061/2017	N.R. KRISHNAPPA	SPP
41.	CRLA 1079/2017	CHETHAN B. ANGADI	SPP
42.	CRLA 1120/2017	KAPIL DIXIT	SPP
43.	CRLA 1121/2017	KRISHNAPPA N.R.	SPP
44.	CRLA. 1136/2017 C/W 1064/2014, 11/2015.	MANJUNATHA G., KETHANKUMAR & RAVICHANDRA C.	SPP
45.	CRLA 1150/2017	S TAJ	SPP
46.	CRLA 1206/2017 C/W 820/2017	TOMY SEBASTIAN ASSTS. & BHARATHKUMAR V.	SPP
47.	CRLA 1208/2017	VENKATESH P. DALAWAI	SPP
48.	CRLA 1224/2017	VISHWANATHA POOJARY K.	SPP
49.	CRLA 1248/2017	SYED AKBAR PASHA	SPP
50.	CRLA 1256/2017	I.S. PRAMODCHANDRA	SPP
51.	CRLA 1274/2017	P. PRASANNA KUMAR	SPP
52.	CRLA 1374/2017	C R RAGHAVENDRA REDDY, SIVAMANITHAN S	SPP
53.	CRLA 1450/2017	SACHIN B.S.	SPP
54.	CRLA 1463/2017 C/W CRLA 1221/2018	C.H.HANUMANTHARAYA	SPP
55.	CRLA 1482/2017 C/W 1269/2017, 1270/2017, 1271/2017.	GANESH KUMAR R.	SPP
56.	CRLA 1610/2017	C.H. HANUMANTHARAYA	SPP
57.	CRLA 1682/2017	VENKATESH P. DALAWAI	SPP
58.	CRLA 1850/2017 C/W CRLA 1578/2017	VEERANNA G TIGADI MOHAN KUMAR D	SPP
59.	CRLA 1706/2017		SPP
60.	CRLA 1876/2017		SPP



61.	CRLA 1919/2017	A.N. RADHAKRISHNA	SPP
62.	CRLA 1947/2017 C/W CRLA 621/ 2018	MOHAMMED PASHA C.	SPP
63.	CRLA 1962/2017	VEERANNA G. TIGADI	SPP
64.	CRLA 1979/2017 C/W 2140/2017, 2001/2017, 2045/2017.	RAHUL RAI K.	SPP
65.	CRLA 1850/2017 C/W 1578/2017.	VEERANNA G. THIGADI & MOHANKUMAR D.	SPP
66.	CRLA 96/2018	SOHANI HOLLA	SPP
67.	CRLA 263/2018	KRISHNAPPA N R, JAIRAJ G	SPP
68.	CRLA 269/2018	SHIVAPRASAD Y.S.	SPP
69.	CRLA 272/2018	VEERANNA G. TIGADI	SPP
70.	CRLA 277/2018 C/W CRLA 372/2018 CRLA 1540/2018	SIRAJUDDIN AHMED	SPP
71.	CRLA 332/2018	BUDRUNNISA	SPP
72.	CRLA 504/2018 C/W CRLA 570/2018 CRLA 1982/2016	RAGHAVENDRA K  H V MANJUNATHA	SPP
73.	CRLA 549/2018	N.R. KRISHNAPPA	SPP
74.	CRLA 625/2018	ADINARAYAN	SPP
75.	CRLA 843/2018	M. SHASHIDHARA	SPP
76.	CRLA 988/2018 C/W CRLA 886/2019 CRLA 837/2019	P.P. HEGDE	SPP
77.	CRLA 1012/2018	VENKATESH P. DAKAWAI	SPP
78.	CRLA 1026/2018		SPP
79.	CRLA 1156/2018, C/W 1049/2018	LATHIF B & SACHIN B.S.	SPP

80.	CRLA 1268/2018	JAVEED S.	SPP
81.	CRLA 1297/2018	H.P. UNIQUE	SPP
82.	CRLA. 1300/2018 C/W 1118/2017	N.R. KRISHNAPPA & P.D. SUBRAMANYA	SPP
83.	CRLA 1304/2018	VEERANNA G. TIGADI	SPP
84.	CRLA. 1339/2018	S. BALAKRISHNAN	SPP
85.	CRLA 1476/2018	MANJUNATHA G.	SPP
86.	CRLA 1168/2018	RAVI B. NAIK ASSOCIATES	SPP
87.	CRLA 1584/2018 C.W CRLA 1069/2019	B LETHIF, NASIR ALI	SPP
88.	CRLA 1649/2018	B. ANAND	SPP
89.	CRLA 1736/2018 C/W CRLA 1349/2018	RANGANATH REDDY R VENKATA REDDY S K	SPP
90.	CRLA 1952/2018	R.B. DESHPANDE	SPP
91.	CRLA 2119/2018	C.H. HANUMANTHARAYA	SPP
92.	CRLA 2181/2018	VENKATESH P. DALWAI	SPP
93.	CRLA 116/2019	M.V. CHARATI	SPP
94.	CRLA 311/2019 C/W CRLA 512/2019 CRLA 506/2019 CRLA 398/2021	R. GEETA VEERANNA	SPP
95.	CRLA 410/2019	RASHMI JADHAV	SPP
96.	CRLA 481/2019	JAVEED S.	SPP
97.	CRLA 482/2019	NANJUNDA GOWDA M.R.	SPP
98.	CRLA 555/2019	SURAJ PATIL	SPP
99.	CRLA 573/2019	N.R. KRISHNAPPA	SPP
100.	CRLA 728/2019	SURESH H.S.	SPP